

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment 2019)  
(13.01.2020 to 07.02.2020)**

**(First Week – 13.01.2020 to 18.01.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10.00 am to 11.30 am</b>	<b>SESSION – II 11.45 am to 1.00 pm</b>	<b>SESSION – III 2.00 pm to 3.00 pm</b>	<b>SESSION – IV 3.15 pm to 4.15 pm</b>	<b>SESSION – V 4.20 pm to 5.15 pm</b>
<b>13.01.2020 (Monday)</b>	Inauguration of the Course & Feedback from field training (Second Phase) for identifying issues and need assessment  By: <b>Director, MPSJA &amp; Officers of the Academy</b>	Feedback from field training (Second Phase) for identifying issues and need assessment  By: <b>Officers of the Academy</b>	Brief overview of the course, introduction of participants and sharing of views regarding Second Phase Field Training  By: <b>Officers of the Academy</b>	Feedback of the participants and discussion on working of the Court Staff: Reader and Execution Clerk  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Feedback of the participants and discussion on working of the Court Staff: Deposition Writer, Steno, Court Moharrir and Peon  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>
<b>14.01.2020 (Tuesday)</b>	Interactive discussion on – Various issues relating to remand and bail  (Contd..)  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Various issues relating to remand and bail  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Framing of issues  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	Service of process in criminal cases – Coercive measures to secure attendance of accused and witnesses  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Presentation by Group I – Malkhana Section (30 Minutes) Group II – Copying Section (30 Minutes)  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>
<b>15.01.2020 (Wednesday)</b>	<b>Holiday on account of Makar Sankranti</b>				

DATE/ DAY	SESSION – I 10.00 am to 11.30 am	SESSION – II 11.45 am to 1.00 pm	SESSION – III 2.00 pm to 3.00 pm	SESSION – IV 3.15 pm to 4.15 pm	SESSION – V 4.20 pm to 5.15 pm
16.01.2020 (Thursday)	Recap of preceding day's learning; and Interactive discussion on applications for temporary injunction – Order 39 Rules 1&2  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Interactive discussion on – Supurdnama applications: Sections 451 & 457 Cr.P.C. (Contd.)  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Supurdnama applications: Sections 451 & 457 Cr.P.C.  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Various issues relating to remand and bail  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Presentation by Group III – Nazarat except Process Service (30 Minutes)  Group IV – Nazarat, Process Service (30 Minutes)  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>
17.01.2020 (Friday)	Recap of preceding day's learning; and Consequences of breach of temporary injunction – Order 39 Rule 2A  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Interactive discussion on – Return and rejection of plaint  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Taking cognizance in criminal cases and issues relating to private complaints – Sections 156 (3), 190 & 200 Cr.P.C. (Contd.)  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Interactive discussion on – Taking cognizance in criminal cases and issues relating to private complaints – Sections 156 (3), 190 & 200 Cr.P.C.  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Presentation by Group V – Record Room  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>
18.01.2020 (Saturday)	Issuance of commission for local inspection – Order 26 Rule 9 and Order 39 Rule 7 CPC  By: <b>Shri Vijay Kumar Pandey, XXIII Civil Judge Class I, District Court, Jabalpur</b>	Interactive discussion on – Important provisions of Order 22 CPC  By: <b>Shri Bishwa Deepak Tiwari, Presiding Officer, Labour Court, Gwalior</b>	Interactive discussion on – Applications for temporary injunction – Order 39 Rules 1&2  By: <b>Director, MPSJA &amp; Shri Yashpal Singh, Dy. Director, MPSJA</b>		

- Note:-**
- (1) The Time Table is subject to change as per exigencies.
  - (2) Use of Cell Phones in lecture room is strictly prohibited.
  - (3) Yoga classes are mandatory for all the participants as per schedule.

**DIRECTOR**

**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment 2019)  
(13.01.2020 to 07.02.2020)**

**(Second Week – 20.01.2020 to 25.01.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10.00 am to 11.30 am</b>	<b>SESSION – II 11.45 am to 1.00 pm</b>	<b>SESSION – III 2.00 pm to 3.00 pm</b>	<b>SESSION – IV 3.15 pm to 4.15 pm</b>	<b>SESSION – V 4.20 pm to 5.15 pm</b>
<b>20.01.2020 (Monday)</b>	Recap of preceding day's learning; and Adjournments in civil cases: various issues  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Consequences of non-appearance of parties with special reference Order 17, Rules 2 & 3  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion on – Law relating to group liability – Sections 34 & 149 IPC  By: <b>Shri Tajinder Singh Ajmani, V ADJ, Rewa</b>	Interactive discussion on – Framing of charges  (Contd.)  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Interactive discussion on – Framing of charges  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>
<b>21.01.2020 (Tuesday)</b>	Interactive discussion on – Important provisions of Order 9 CPC  By: <b>Shri Hemant Joshi, Secretary, DLSA, Barwani</b>	Discussion on – Judgment writing in criminal cases (Contd. on 23.01.20, III Session)  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	Preparation for trial of criminal cases, trial of cross cases and committal proceedings  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Discussion on – Exercise relating to Bail  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Discussion on – Issues relating to cases under Sections 279, 338 & 304A IPC  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>
<b>22.01.2020 (Wednesday)</b>	Recap of preceding day's learning; and Will - Its execution and proof  By: <b>Director, MPSJA</b>	Interactive discussion on – Amendment of pleadings – Order 6 Rule 17 CPC  By: <b>Shri Syed Danish Ali, II Civil Judge Class I, District Court, Bind</b>	Discussion on – Applications under Section 125 Cr.P.C. (Contd. dt. 27.01.20, I Session)  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Discussion on – Exercise relating to Order 39 Rules 1&2  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Discussion on – Exercise relating to Order 39 Rules 1&2  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>

DATE/ DAY	SESSION – I 10.00 am to 11.30 am	SESSION – II 11.45 am to 1.00 pm	SESSION – III 2.00 pm to 3.00 pm	SESSION – IV 3.15 pm to 4.15 pm	SESSION – V 4.20 pm to 5.15 pm
<b>23.01.2020</b> <b>(Thursday)</b>	Medical Jurisprudence in the context of appreciation of injuries in Magisterial Trials (Contd..)  By: <b>Dr. Vivek Shrivastava, Prof. &amp; HOD-Forensics, N.S.C.B. M.C., Jabalpur &amp; Dr. Nidhi Sachdeva, Asst. Professor, N.S.C.B. M.C., Jabalpur</b>	Medical Jurisprudence in the context of appreciation of injuries in Magisterial Trials  By: <b>Dr. Vivek Shrivastava, Prof. &amp; HOD-Forensics, N.S.C.B. M.C., Jabalpur &amp; Dr. Nidhi Sachdeva, Asst. Professor, N.S.C.B. M.C., Jabalpur</b>	Discussion on – Judgment writing in criminal cases  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	Mock Trial – I  (Contd..)  By: <b>Officers of the Academy</b>	Mock Trial – I  By: <b>Officers of the Academy</b>
<b>24.01.2020</b> <b>(Friday)</b>	Recap of preceding day's learning; and Discussion on – Judgment writing in civil cases  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	Recording of evidence in civil cases – Dealing with objections and other allied issues  By: <b>Director, MPSJA</b>	Discussion on – Exercise relating to Issue  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	Mock Trial – II  (Contd..)  By: <b>Officers of the Academy</b>	Mock Trial – II  By: <b>Officers of the Academy</b>
<b>25.01.2020</b> <b>(Saturday)</b>	Discussion on – Suits by indigent person (Order 33 CPC) and notification under Section 35 of Court Fees Act, 1870  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Discussion on – Issues relating to offences of theft  By: <b>Shri Priyadarshan Sharma, Registrar (Admn.) High Court of M.P.</b>	Discussion on – Court room management and board management  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Video Conferencing  By: <b>Officers of the Academy</b>	Video Conferencing  By: <b>Officers of the Academy</b>

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**MADHYA PRADESH STATE JUDICIAL ACADEMY, HIGH COURT OF M.P., JABALPUR**

**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment 2019)  
(13.01.2020 to 07.02.2020)**

**(Third Week – 27.01.2020 to 01.02.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10.00 am to 11.30 am</b>	<b>SESSION – II 11.45 am to 1.00 pm</b>	<b>SESSION – III 2.00 pm to 3.00 pm</b>	<b>SESSION – IV 3.15 pm to 4.15 pm</b>	<b>SESSION – V 4.20 pm to 5.15 pm</b>
<b>27.01.2020 (Monday)</b>	Discussion on – Applications under Section 125 Cr.P.C.  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Discussion on – Order sheet writing in civil side  By: <b>Director, MPSJA</b>	Discussion on – Exercise relating to Criminal Judgment 324  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Mock Trial – IV  (Contd..)  By: <b>Officers of the Academy</b>	Mock Trial – IV   By: <b>Officers of the Academy</b>
<b>28.01.2020 (Tuesday)</b>	Recap of preceding day's learning; and Expeditious trial of criminal cases – Section 309 Cr.P.C. and allied issues  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion on – Order sheet writing in criminal side  By: <b>Director, MPSJA</b>	Interactive discussion on – Ensuring service of processes in civil cases  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Mock Trial – V  (Contd..)  By: <b>Officers of the Academy</b>	Mock Trial – V   By: <b>Officers of the Academy</b>
<b>29.01.2020 (Wednesday)</b>	Recap of preceding day's learning; and Discussion on admissibility and proof of documents  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	Discussion on – Inferences, presumption, burden of proof and degree of proof in civil cases  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	Discussion on – Exercise relating to Charge  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Discussion on – Important provisions of Indian Stamp Act, 1899 and the Registration Act, 1908 with special reference to impounding of documents  (Contd...)  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Discussion on – Important provisions of Indian Stamp Act, 1899 and the Registration Act, 1908 with special reference to impounding of documents  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>

DATE/ DAY	SESSION – I 10.00 am to 11.30 am	SESSION – II 11.45 am to 1.00 pm	SESSION – III 2.00 pm to 3.00 pm	SESSION – IV 3.15 pm to 4.15 pm	SESSION – V 4.20 pm to 5.15 pm
<b>30.01.2020</b> <b>(Thursday)</b>	Recap of preceding day's learning; and Expeditious trial of civil cases – Disposal of interim applications  By: <b>Shri Jayant Sharma,</b> <b>Faculty Junior, MPSJA</b>	Discussion on – Exercise relating to Criminal Judgment 279, 338 IPC  By: <b>Shri Jayant Sharma,</b> <b>Faculty Junior, MPSJA</b>	Discussion on – Exercise relating to Civil Judgment  By: <b>Shri Axay Kumar Dwivedi,</b> <b>Addl. Director, MPSJA</b>	Key issues relating to M.P. Land Revenue Code, 1959 (Contd...)  By: <b>Shri Dharendra Singh,</b> <b>Faculty Senior, MPSJA</b>	Key issues relating to M.P. Land Revenue Code, 1959 (Contd.. dt. 31.1.20, v session)  By: <b>Shri Dharendra Singh,</b> <b>Faculty Senior, MPSJA</b>
<b>31.01.2020</b> <b>(Friday)</b>	Recap of preceding day's learning; and Presentation on – SCC online  By: <b>Shri Arun Pandey,</b> <b>SCC online,</b> <b>Jabalpur</b>	Interactive discussion on – Compromise and withdrawal of criminal cases and other allied issues (Sections 320, 321, 256 & 258 Cr.P.C.)  By: <b>Smt. Anu Singh,</b> <b>O.S.D., MPSJA</b>	Law relating to easements and licenses  By: <b>Shri Axay Kumar Dwivedi,</b> <b>Addl. Director, MPSJA</b>	Discussion on – Exercise relating to Section 125 Cr.P.C.  By: <b>Smt. Anu Singh,</b> <b>O.S.D., MPSJA</b>	Key issues relating to M.P. Land Revenue Code, 1959  By: <b>Shri Dharendra Singh,</b> <b>Faculty Senior, MPSJA</b>
<b>01.02.2020</b> <b>(Saturday)</b>	Recap of preceding day's learning; and Law relating to adverse possession – Pleading and proof  By: <b>Shri Priyadarshan Sharma,</b> <b>Registrar (Admn.)</b> <b>High Court of M.P.</b>	Open interactive session  By: <b>Officers of the Academy</b>	Law relating to succession among Hindus (Contd...)  By: <b>Director, MPSJA</b>	Law relating to succession among Hindus  By: <b>Director, MPSJA</b>	Discussion on – Exercise relating to Civil Judgment - will  By: <b>Director, MPSJA</b>

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**Schedule of the Second Phase Induction Course for newly appointed Civil Judges Class - II from 2019 Batch (Recruitment 2019)**

**(13.01.2020 to 07.02.2020)**

**(Fourth Week – 03.02.2020 to 07.02.2020)**

<b>DATE/ DAY</b>	<b>SESSION – I 10.00 am to 11.30 am</b>	<b>SESSION – II 11.45 am to 1.00 pm</b>	<b>SESSION – III 2.00 pm to 3.00 pm</b>	<b>SESSION – IV 3.15 pm to 4.15 pm</b>	<b>SESSION – V 4.20 pm to 5.15 pm</b>
<b>03.02.2020 (Monday)</b>	Recap of preceding day's learning; and Discussion on – Exercise relating to Sections 451/457  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Recording of evidence in criminal cases – Dealing with objections and other allied issues  By: <b>Director, MPSJA</b>	Appreciation of various documents in civil side  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Mock Trial – VI  (Contd.)  By: <b>Officers of the Academy</b>	Mock Trial – VI  By: <b>Officers of the Academy</b>
<b>04.02.2020 (Tuesday)</b>	Recap of preceding day's learning; and Discussion on – Key issues related to “juvenile”  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Discussion on – Admissibility of documents related to electronic evidence  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Discussion on – Exercise relating to Section 313 CrPC  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Mock Trial – VII  (Contd.)  By: <b>Officers of the Academy</b>	Mock Trial – VII  By: <b>Officers of the Academy</b>
<b>05.02.2020 (Wednesday)</b>	Recap of preceding day's learning; and Discussion on – Exercise relating to Order 6 Rule 17 CPC  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	Discussion on – Order sheet writing in criminal side  By: <b>Director, MPSJA</b>	Discussion on – Journey of execution petitions  (Contd.)  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Discussion on – Journey of execution petitions  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Discussion on – Exercise relating to Order 26 Rule 9 CPC  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>

DATE/ DAY	SESSION – I 10.00 am to 11.30 am		SESSION – II 11.45 am to 1.00 pm		SESSION – III 2.00 pm to 3.00 pm		SESSION – IV 3.15 pm to 4.15 pm		SESSION – V 4.20 pm to 5.15 pm
06.02.2020 (Thursday)	Do's and Don'ts of a Judge – Vigilance Perspective  By: <b>Shri Jitendra K. Sharma, Registrar (Vigilance) High Court of M.P.</b>	<i>T E A  B R E A K</i>	Discussion on – Exercise relating to Order 7 Rule 11 CPC  By: <b>Shri Axay Kumar Dwivedi, Addl. Director, MPSJA</b>	<i>L U N C H  B R E A K</i>	Discussion on – Exercise relating to First Judicial Remand and Bail  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	<i>T E A  B R E A K</i>	Discussion on – Key issues relating to Fiscal Laws – Court Fees Act, 1870 and Suits valuation Act, 1887  (Contd..)  By: <b>Director, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	<i>S H O R T  B R E A K</i>	Discussion on – Key issues relating to Fiscal Laws – Court Fees Act, 1870 and Suits valuation Act, 1887  By: <b>Director, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>
DATE/ DAY	SESSION – I 9.20 am to 10.15 am			SESSION – II 10.45 am to 12.15 pm		SESSION – III 12.30 pm to 2.00 pm	2.00 pm onwards		
07.02.2020 (Friday)	(i) Group Photograph (at open auditorium, ground floor) (ii) Introduction of Course By: <b>Director, MPSJA</b>  (iii) Address By: <b>Hon'ble the Judge Incharge, Judicial Education, High Court of M.P.</b>  (iv) Valedictory address By: <b>Hon'ble the Chief Justice, High Court of M.P.</b>		<i>H I G H  T E A</i>	Impact assessment and feedback of participants  By: <b>Officers of the Academy</b>	<i>T E A  B R E A K</i>	Impact assessment and feedback of participants  By: <b>Officers of the Academy</b>	Lunch Distribution of Certificate Departure		

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